

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:**

1. **Shri Bhanu Bhushan, Member**
2. **Shri R. Krishnamoorthy, Member**

**I.A.No. 80/2006 in  
Petition No. 154/2005**

**In the matter of**

In-principle approval of project capital cost and financing plan of Torrent Power Generation Ltd. in respect of SUGEN Combined Cycle Power Project in the State of Gujarat.

**And in the matter of**

Torrent Power Limited, Ahmedabad                      **... Petitioner**

**Vs**

1. Torrent Power AEC Limited, Ahmedabad
2. Torrent Power SEC Ltd., Surat
3. PTC India Ltd., New Delhi
4. M.P. State Electricity Board, Jabalpur                      **... Respondents**

**Following were present:**

1. Shri Sudhir Shah, TPTPL
2. Shri A.K.Gupta, TPTPL
3. Shri Vinod Khanna, TPTPL
4. Shri Vibhuti, TPTPL
5. Shri D.D.Khandelwal, MPPTCL

**ORDER  
(DATE OF HEARING: 24.7.2007)**

Heard Shri Sudhir Shah for the petitioner and Shri D. D. Khandelwal for the fourth respondent.

2. The petitioner is directed to furnish the list of spares submitted to CEA while seeking Mega Power status for Sugen CCPP duly supported by the affidavit, latest by 6.8.2007.

3. Subject to the above, order in I.A. is reserved.

Sd-/  
**(R.KRISHNAMOORTHY)**  
**MEMBER**  
New Delhi dated the 24<sup>th</sup> July 2007

sd-/  
**(BHANU BHUSHAN)**  
**MEMBER**